

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00398/2018**

Jabalpur, this Friday, the 08<sup>th</sup> day of March, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER  
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Upendra Singh Sikarwar, aged about 48 years, D/o Late Shri Prem Singh Sikarwar, Occupation : Hostel Warden, All India Institute of Medical Sciences, Saket Nagar, Bhopal – 462020, R/o MIG-1/2C, Saket Nagar, Bhopal - 462039   **-Applicant**

**(By Advocate – Shri N.S. Ruprah)**

**V e r s u s**

1. All India Institute of Medical Sciences, Saket Nagar, Bhopal 462020 through its Director.
2. Deputy Director (Administration) All India Institute of Medical Science, Saket Nagar, Bhopal 462020.
3. Union of India through the Secretary, Ministry of Health & Family Welfare, Nirman Bhawan, New Delhi – 110011

**-Respondents**

**(By Advocate – Shri N.K. Mishra, proxy counsel of Shri Gopi Chourasia)**

**O R D E R (O R A L)**

**By Navin Tandon, AM.**

Learned counsel for the respondents submits that this case is similar to **Ms. Smita Pathak vs. All India Institute of Medical Sciences & Ors.** (OA No.200/391/2018), which has been dismissed by this Tribunal on 23.01.2019. The only difference is that while Ms. Smita Pathak was given

appointment through AIIMS, Bhopal, whereas the applicant herein has been appointed through outsourced agency.

**2.** Learned counsel for the applicant fairly submits that this case is covered by **Ms. Smita Pathak** (supra), which has been dismissed by this Tribunal.

**3.** Since the main issue regarding regularisation of the applicant has already been decided by this Tribunal in the case of **Ms. Smita Pathak** (supra), therefore, this O.A is also dismissed in similar terms. No order as to costs.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

am/-